



भारतीय बीमा विनियामक और विकास प्राधिकरण
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

Title:Tender

Reference No.:IRDAI/IT/16-17/05

Date:15/02/2017

Tender for Annual Maintenance of Desktops, Servers, Printers, Scanners and Computer Peripherals etc – Amendment
-1

INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY of INDIA
3rd Floor, Parisrama Bhavan, Basheer Bagh HYDERABAD 500 004

**Tender for Annual Maintenance of Desktops, Servers, Printers, Scanners and Computer Peripherals etc –
Amendment -1**

The following terms and conditions have been amended.

Previously -

“ **The following documents should be submitted along with the quotes:** ”

Clause 2 : “*Company Registration Certificate registered under companies act*”

Amendment –

Clause 2 : “*Registration Certificate of firm/company*

Clause 9 :”*Proof of PAN and Service Tax certificate*”

Other terms and conditions are remain unchanged.

The bidders are requested to submit their bids by 21st February, 2017 on or before 3:00 PM.

Sd|-

(A.R.Nithiyantham)

Chief General Manager (IT)